

Disposal of buffer stock of Tur Dal

4571. SHRI N. GOKULAKRISHNAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government is struggling to dispose of its buffer stock of 18 lakh tonnes of Tur Dal;

(b) if so, the reasons therefor;

(c) whether it is also a fact that Government has charted out three ways to reduce seven lakh tonnes of Tur Dal first and 10 lakh tonnes later on when the new crop hits the market; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (d) Government built a dynamic buffer of upto 20 lakh MT of pulses through domestic procurement and import under Price Stabilization Fund (PSF). Tur accounted for around 13.66 lakh MT of this buffer. Of this, as on 02.04.2018, around 2.88 lakh MT of Tur was released to States, Central Agencies, Government outfits as well as disposed through open market sale.

Action against insurance companies for paying less medical reimbursement amount

4572. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has made any rule to punish the insurance companies who are paying less amount to clients for their medical treatment than the real amount insured; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) As per the provisions of the Consumer Protection Act, 1986, there is a three tier quasi-judicial